

in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2673/86]

UPSC (Exemption from Consultation) Amendment Regulations, 1984

Notifications under Section 3 of the All India Services Act, 1961

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table :—

- (1) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1984 (Hindi and English versions) published in Notification No. G.S.R. 268 in Gazette of India dated the 12th April, 1986 under article 320 (5) of the Constitution.

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- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (i) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1986 published in Notification No. G.S.R. 266 in Gazette of India dated the 12th April, 1986.

- (ii) The Indian Forest Service (Pay) Second Amendment Rules, 1986 published in Notification No. G.S.R. 267 in Gazette of India dated the 12th April, 1986.

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12.12 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 28th April, 1986, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

APPROPRIATION (NO. 3) BILL, 1986

SECRETARY-GENERAL : Sir, I lay on the Table the Appropriation (No. 3) Bill, 1986, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 4th April, 1986.

17.13 hrs.

COMMITTEE ON PETITIONS

[English]

Second Report and Minutes

SHRIMATI ABIDA AHMED (Bareilly) : I beg to present the Second Report (Hindi and English versions) of the Committee on petitions.

I also beg to lay on the Table Minutes (Hindi and English Versions) of Tenth and Twelfth Sitzings of the Committee on Petitions.